

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 77**  
ANSWERED ON 22/07/2024

**STATUS OF PRADHAN MANTRI AWAS YOJANA - URBAN**

**77. DR. BHIM SINGH**

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of houses constructed in urban areas under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) so far;
- (b) the number of houses yet to be constructed, acquired or purchased under PMAY-U in the State of Bihar, the district-wise details thereof;
- (c) the total number of beneficiaries under PMAY-Urban from Haryana particularly in Sonapat; and
- (d) whether expansion of PMAY-U has been planned to provide housing in urban areas in future, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses in urban areas across the country.

Based on the project proposals submitted by States/ UTs, as on 15.07.2024, 118.64 lakh houses have been sanctioned under PMAY-U, out of which 114.33 lakh have been grounded for construction; of which 85.04 lakh have been completed/delivered to beneficiaries. The State of Haryana has been sanctioned 1,15,034 houses under PMAY-U including 5,371 houses in Sonapat district. The State of Bihar has been sanctioned 3,14,477 houses under the scheme. Of the sanctioned houses; 1,47,979 have been completed and remaining 1,66,498 houses are at various stages of construction. District-wise details of houses sanctioned, grounded for construction and completed under PMAY-U in the State of Bihar are at Annexure.

The scheme period, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

(d) To meet the increased housing demand which is dynamic in nature, the Government of India has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses.

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**District - wise physical progress under PMAY-U in the State of Bihar**

<b>Sr.No.</b>	<b>District</b>	<b>Number of Houses Sanctioned</b>	<b>Number of Houses Grounded</b>	<b>Number of Houses Completed</b>
1	Araria	6,769	6,739	2,233
2	Arwal	5,070	4,321	893
3	Aurangabad	4,940	4,829	2,709
4	Banka	2,173	2,009	1,256
5	Begusarai	14,304	14,300	7,166
6	Bhagalpur	7,851	7,714	4,176
7	Bhojpur	7,818	7,742	4,025
8	Buxar	1,707	1,674	1,247
9	Darbhanga	10,447	10,330	6,142
10	Gaya	16,336	16,330	10,266
11	Gopalganj	5,902	5,873	2,071
12	Jamui	6,726	6,341	3,228
13	Jehanabad	1,725	1,685	776
14	Kaimur (Bhabua)	680	675	439
15	Katihar	8,511	8,508	2,394
16	Khagaria	3,496	3,496	2,217
17	Kishanganj	13,451	13,434	4,469
18	Lakhisarai	3,253	3,025	1,898
19	Madhepura	7,205	7,205	2,278
20	Madhubani	11,355	10,936	2,980
21	Munger	3,020	2,760	1,758
22	Muzaffarpur	12,906	12,906	6,082
23	Nalanda	2,714	2,582	2,062
24	Nawada	4,385	4,274	2,273
25	Pashchim Champaran	6,205	6,200	2,829
26	Patna	22,690	22,349	16,207
27	Purbi Champaran	25,540	25,438	11,023
28	Purnia	17,246	14,231	6,993
29	Rohtas	8,193	7,780	3,962
30	Saharsa	11,310	10,988	5,266
31	Samastipur	2,770	2,666	1,119
32	Saran	12,996	12,853	4,801
33	Sheikhpura	1,639	1,419	727
34	Sheohar	3,771	3,771	2,786
35	Sitamarhi	12,243	11,689	4,582
36	Siwan	4,175	3,894	1,952
37	Supaul	4,619	4,515	1,897
38	Vaishali	18,336	18,330	8,797
<b>Total</b>		<b>3,14,477</b>	<b>3,05,811</b>	<b>1,47,979</b>